

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 140 of 2014

Dated: 2nd Aug, 2016

In the matter of :

Gujarat Urja Vikas Nigam Ltd. &Ors.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

The Bench did not assemble today.

Post this matter for hearing on **6th October, 2016.**

(Court Master)

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